THE MINISTER FOR WORKS. HOUSING AND SUPPLY. (SARDAR SWARAN SINGH): (a) No, Sir, the Old Residency' estate in Bolorum (Hyderabad) is proposed to be used by the President for his residence, whenever be decides to spend some time in South India.

(b) This has not yet been worked out.

SHRI D. NARAYAN: May I know why Hyderabad was selected for this purpose?

SARDAR SWARAN SINGH: It is quite a central place.

SHRT N. D. M. PRASADARAO: Was the building to be purchased?

SARDAR **SWARAN** SINGH: The Hyderabad Government has very kindly placed it at the disposal of the President.

SHRI D. NARAYAN: May I know the reasons why the Rashtrapati wants to stay in the South for some period in the year?

SARDAR SWARAN SINGH: The South is a very important part of India. If the President goes South, the South should welcome it and the South has welcomed that proposal.

KAZI KARIMUDDIN: Is there any proposal to make Hyderabad the secondary capital of India?

SARDAR SWARAN SINGH: No, Sir.

LIGHT MUSIC RECORDS PROCESSED BY A.I.R.

- •195. DR. RAGHUBIR SINH: Will the Information Minister for BROADCASTING be pleased to state:
- (a) whether any records of light music are being processed by the All India Radio for being released to the public;
- (b) if so, how many and what records are being thus processed; and

(c) how and on what terms the All India Radio proposes to organise the sale of these light music records to the public?

to Questions

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): (a), (b? and (c). Light music records are being processed by All India Radio for their own use and have not been released to the public so far. The proposal of having these records processed on a large scale through commercial concerns for sale to the public has been taken up and negotiations will be finalized soon.

DR. RAGHUBIR SINH: May I know with whom negotiations are being conducted?

SHRI G. RAJAGOPALAN: we are continuing the negotiations, it is not advisable to mention the names.

DR. RAGHUBIR SINH: May I know whether any tenders have been called for in this respect?

DR. B. V. KESKAR: When we say that we do not want to give out the names, there is no question of secrecy because, in India, there are only two or three companies which are capable of producing or processing records on this scale. Naturally, when we decide, we will certainly take up what is the cheapest.

Dr. RAGHUBIR SINH: May I know the number of records that the Government proposes to release for such sale?

DR. B. V. KESKAR: That will not depend so much on us. In fact, one of the leading processing companies came forward and suggested to Government that they were prepared to take up the processing of some of our songs which, in their opinion, were popular, sometimes more popular than the cinema ones. It will be for them to take up such of the songs as they consider commercially profitable.

DR. B. V. KESKAR: It is premature to say anything on that.

*196. [Foe answer, vide col. 1019 infra.]

*197. The questioner (Shri Ratanlal Kishorilal Malviya) was absent. For answer, vide col. 1020 infra.]

ADDITIONAL LABOUR FOR THE HINDUSTAN SHIPYARD

*198. SHRI J. V. K. VALLABHA-RAO: Will the Minister for Production be pleased to state:

- (a) whether with the additional order for ships from the Hindusthan Shipyard, any additional labour was recently recruited; and
- (b) if so, whether in recruiting the required labour, workers from among those who were retrenched from the Shipyard, were given any preference?

THE DEPUTY MINISTER FOR PRODUCTION (SHRI SATISH CHANDRA): fa) During the period from 1st April 1954 to the 15th August 1955 the Shipyard has recruited 574 workmen in order to increase the trained labour force and the output of the Shipyard. No orders have been booked recently and the programme for strengthening the Shipyard is not connected directly with any specific order.

- (b) Yes. Out of the 574 workmen recruited since the 1st April, 1954, 2S4 were from among the retrenched workers.
 - SHRI J. V. K. VALLABHARAO: May I know whether the Government is aware that all the labour personnel that were retrenched some two years back were assured that they would be taken in again when additional labour was required? Now they have p^t all been given prefe. ence and additional labour has been taken.

SHRI SATISH CHANDRA: They are being given preference, as I have already said.

PROF. N. G. RANG A: 300 outsiders have been taken in now, according to I your own statement.

SHRI J. V. K. VALLABHARAO: In your reply you have said: "Out i of the 574 workmen recruited since the 1st April, 1954, 234 were from among the retrenched workers." Obviously the rest are from outside.

SHRI K. C. REDDY: May I explain and say that certain categories of workers were necessary and had to be recruited and in doing so if any retrenched people were available for all such categories they were taken in and if for some of them the right type of men were not available from among them, others were taken.

SHRI J. V. K. VALLABHARAO: i In this connection may I bring to the notice of the hon. Minister that certain categories of workers who were necessary now and who were retrenched previously were again asked to do trial work and then only recruited. For example, take a fitter who had been a fitter for five years, till he was retrenched. Now, if there *u* a fitter's job again he is again given a trial job.

SHRI K. C. REDDY: So far as I know, it is not a fact. If the hon. Member brings to my notice any such case I shall have it enquired.

FOREIGN EXPERTS IN THE PLANNING COMMISSION

- *185. SHRI S. MAHANTY: Will the Minister for PLANNING be pleased to state:
- (a) how many foreign experts are attached to the Planning Commission;
- (b) what are then- names and the countries to which they belong;